

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

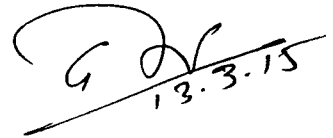
No. 206 /Confdl./2015  
II-2-74/2009 (Part-4)

Dated 12<sup>th</sup> March, 2015  
13<sup>th</sup>

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "**Training on Mediation**" programme between **22<sup>nd</sup> to 28<sup>th</sup> March, 2015 at Indore.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Indore, Alirajpur, Badwani, Burhanpur, Dewas, Dhar, Khandwa, Mandleshwar, Mandsaur, Neemuch, Ratlam, Shajapur and Ujjain (32 Officers in all)** whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

  
13.3.15

**(VED PRAKASH)**  
**REGISTRAR GENERAL**

Endt. No. 207 /Confdl./2015  
II-2-74/2009 (Part-4)

Dated 12<sup>th</sup> March, 2015  
13<sup>th</sup>

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Jagdish Prasad Gupta, District & Sessions Judge, Ujjain.
2. Smt. Durga Dawar, Principal Judge, Family Court, Ujjain.
3. Shri Anand Mohan Khare, District & Sessions Judge, Burhanpur.
4. Shri Ashok Kumar Tiwari (Jr.), District & Sessions Judge, Dhar.
5. Shri Rajeev Kumar Shrivastava (Sr), District & Sessions Judge, Barwani.
6. Shri Shiv Mangal Singh, District & Sessions Judge, Alirajpur.
7. Shri Rajendra Kumar (Verma), II A.D.J., Dewas.
8. Shri Arvind Kumar Shrivastava (Jr), Principal Judge, Family Court, Dhar.
9. Shri Ravi Kumar Nayak, Principal Judge, Family Court, Dewas.
10. Shri Anil Kumar Bhatia, A.D.J., Bagli, District Dewas.
11. Shri Priyadarshan Sharma, XI A.D.J., Indore.

12. Shri Hemant Joshi, II A.D.J., Neemuch.
13. Shri Galib Rasool, I C.J.Cl.-I & CJM, Burhanpur.
14. Shri Akhilesh Kumar Dhakad, Presiding Officer, Labour Court, Mandsaur.
15. Shri Jitendra Singh Kushwaha, VIII C.J.Cl.-I & ACJM, Indore.
16. Shri Suraj Singh Rathod, AJ to C.J.Cl.-I, Harsud, District Khandwa.
17. Smt. Prachi Patel, I C.J.Cl.-II, Burhanpur.
18. Shri Prasanna Singh Bahrawat, II C.J.Cl.-II, Indore.
19. Ku. Ranjeeta Solanki, VI C.J.Cl.-II, Ratlam.
20. Smt. Babita Hora Sharma, II C.J.Cl.-II, Jawad, District Neemuch.
21. Shri Dilip Singh Parmar, II C.J.Cl.-II, Alote, District Ratlam.
22. Ku. Madhulika Muley, III C.J.Cl.-II, Indore.
23. Ku. Sonali Pastariya, IV C.J.Cl.-II, Indore.
24. Ku. Priti Jain, V C.J.Cl.-II, Indore.
25. Shri Rahul Varma, VI C.J.Cl.-II, Indore.
26. Ku. Swati Bajaj, AJ to I C.J.Cl.-II, Shujalpur, District Shajapur.
27. Smt. Vidhi Dagliya, AJ to I C.J.Cl.-II, Sardarpur, District Dhar.
28. Shri Dinesh Meena, I C.J.Cl.-II, Badnawar, District Dhar.
29. Ku. Vandana Malviya, II C.J.Cl.-II, Maheshwar, District Mandleshwar.
30. Ku. Laxmi Waskle, I C.J.Cl.-II, Khargone, District Mandleshwar.
31. Ku. Sangeeta Dawar, IV C.J.Cl.-II, Khandwa.
32. Smt. Kalpana Goud, Presiding Officer, Labour Court, Ujjain.

**With a direction to participate in the 6 days "Training on Mediation" programme between 22<sup>nd</sup> to 28<sup>th</sup> March, 2015 at Indore.**

3. District and Sessions Judge Indore / Alirajpur / Badwani / Burhanpur / Dewas / Dhar / Khandwa / Mandleshwar / Mandsaur / Neemuch / Ratlam / Shajapur / Ujjain for information and necessary action.
  - The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, MPSLSA, Jabalpur for information and necessary action in reference to letter No. 3599/2015, dated 05.02.2015, Endt. No. 3787/2015, dated 20.02.2015 and Endt. No. 3963/2015, dated 05.03.2015.
5. The Registrar, M.P. Industrial Court, Moti Bangalow, MG Road, Indore for information. Please direct nominated Presiding Officers, Labour Court to attend aforesaid training programme.
6. The Director, MPSJA, Jabalpur, for information and necessary action.

  
13.3.15  
(VED PRAKASH)  
REGISTRAR GENERAL